NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 76/14	IA 57/17 in TP 70/16	in TP	397/ 398	Murugayah Kanapaty & 2 Others Vs Malind Properties Pvt. Ltd. & 5 Ors.	

1. LAKSHMI MENON Respondents Lakshmi (For CK Nandrolburnas Laus Chambers)	SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	1.		Respondents	Lakshni
		1	6.	
		9880073419		

ORDER

PCS for petitioner is absent. No representation for petitioner. Counsel for Respondent is present. I.A 57/17 is listed today for orders. List it for orders on 16/11/2017.

Member (T)

Member (J)